

(d) if so, the remedial steps contemplated in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S (SHRI KAMAL MORARKA): (a) to (d). Information is being collected from various Ministries/Departments and would be laid on the Table of the House.

#### **Selection of TV Serials and Telefilms**

212. SHRI ASHOK ANANDRAO  
DESHMUKH:  
SHRI R. JEEVARATHNAM:

Will the PRIME MINISTER be pleased to state:

(a) whether Doordarshan has invited proposals from the producers of TV serials, documentaries and telefilms;

(b) if so, the number of applications received in response to the advertisement;

(c) the guidelines to select these programmes;

(d) whether there are any selection committees set up for this purpose; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) yes, Sir.

(b) Doordarshan has received 3,516 applications within the due date, in response to the advertisement.

(c) The guidelines for approval of proposals are indicated in the attached statement.

(d) and (e). The Committee consists of the Additional/Deputy Director General: Doordarshan and at least three non-official experts (of whom one will be a lady member) drawn from the panel approved from time to time by the Government.

#### **STATEMENT**

Guidelines for Approval of Sponsored Programme

The proposals for sponsored TV serials received which are complete in all respects, will be divided into separate categories subject-wise and will be placed before the Selection Committee with clear indication about Doordarshan's requirement over a period of time for sponsored programmes on each particular theme and subject to enable it to select the required number of proposals in each category. The committee will endeavour to approve programmes which propagate high social values combined with wholesome entertainment. In particular, preference will be given to programmes which:

(a) promote good socio-cultural values;

(b) seek to inculcate in the viewers equal respect for different religions, languages, schools of thought, cultures etc; promote national integration and uphold the values enshrined in the constitution of India;

(c) project fairly the rich cultural diversity of the country;

(d) promote the welfare of the weaker sections of society and reflect the life of the people in India;

(e) promote healthy respect for the

place of women in our society and highlight the aspirations and problems of the youth; and

- (f) seek to promote a scientific temper amongst the viewers.

The Selection Committee will also ensure that the guidelines prescribed by the Government for certification of films for public exhibition by the Central Board of Film Certification are strictly observed in the matter of assessment of the suitability of the proposed TV programmes.

[*Translation*]

#### **Thakur Paper Mill, Samastipur**

213. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that Thakur Paper Mill, Samastipur (Bihar) is closed for the last several years due to unauthorised lockout;

(b) if so, the details of the action taken in this regard; and

(c) the proposal under consideration to re-open the said mill?

THE MINISTER OF STATE IN THE PRIME MINISTER'S (SHRI KAMAL MORARKA): (a) to (c). M/s Thakur Paper Mills Ltd. (TPML) has been lying closed since March, 1982. It has been reported that efforts of the financial institutions to draw up proposals, in consultation with the State Government of Bihar for removing the difficulties being faced by the unit have not been successful. The Industrial Finance Corporation of India (IFCI) has initiated steps for execution of the order for sale obtained in 1971 with regard to mortgaged properties of TPML.

[*English*]

#### **Threat by Militants in Tamil Nadu**

214. SHRI B. DEVARAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether it has come to the notice of the Union Government that militants had resorted to certain threats in some places in Tamil Nadu recently;

(b) whether the Union Government had held any discussion with the State Government regarding day-to-day activities of the militants in the State; and

(c) if so, the steps taken to prevent the militants from indulging in any violent acts and threats?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Yes, Sir.

(c) The Government of Tamil Nadu have intimated that Police action has been intensified against the militants. The Central Government have also provided para-military forces to the State to support the law and order mechanism in the State.

#### **Status of Tehsil of Fatehgarh Churlan (Punjab)**

215. SHRI KIRPAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether a demand to give Fatehgarh Churlan (Punjab) the status of Tehsil is pending with the Government since long; and

(b) if so, the decision taken thereon?